

ITEM NO.14

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 897/1996

A. RANGARAJAN & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(I.A. NO. 142416/2021 IS LISTED "ONLY" IN W.P.(C) NO. 897/1996
"ONLY" NAME OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN
SHOWN IN THE LIST:MR. P.K. MANOHAR, ADV.MR. A.D.N. RAO, ADV.
(A.C.)DR. JOSEPH ARISTOTLE S., ADV.MR. G.S. MAKKER, ADV.
IA No. 142416/2021 - MODIFICATION OF COURT'S ORDER dated
28.11.2018)

Date : 16-11-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

Mr. Annam D. N. Rao, AOR (A.C.)

For Petitioner(s)

Mr. Devendra Singh, Adv.
Mr. P. K. Manohar, AOR

For Respondent(s)

Mr. Dushyant Dave, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv./AAG
Dr. Joseph Aristotle S., AOR
Ms. Preeti Singh, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

Ms. Aishwarya Bhati, ASG
Mr. D.L. Chidananda, Adv.
Ms. Suhasini Sen, Adv.
Mr. Chinmayee Chandra, Adv.
Ms. Archana Pathak Dave, Adv.
Mr. Varun Chug, Adv.
Mr. Gurmeet Singh Makker, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. Arpit Parkash, Adv.
Mr. Sandeep Kumar Jha, AOR

Mr. G. Prakash, AOR
Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.
Mr. Manan Sanghai, Adv.

Mr. Mahfooz A. Nazki, AOR
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. K.V. Girish Chowdary, Adv.

Mrs. G. Indira, AOR

Mr. V. N. Raghupathy, AOR
Mr. Md. Apzal Ansari, Adv.

Mr. Suhaan Mukerji, Adv.
Mr. Vishal Prasad, Adv.
Mr. Nikhil Parikshith, Adv.
Mr. Sayandeep Pahari, Adv.
For PLR Chambers & Co., AOR

Mr. Kuldeep Parihar, DAG
Mr. Ankur Prakash, AOR

Mr. Upendra Mishra, adv.
Mr. Avijit Mani Tripathi, AOR
Mr. Shaurya Sahay, Adv.
Mr. T.K. Nayak, Adv.

Mr. Saket Singh, Adv.
Mrs. Niranjana Singh, AOR

Ms. Ranjeeta Rohatgi, AOR

Mr. Parijat Sinha, AOR

Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Ishaan Borthakur, Adv.

Mr. Ranjan Mukherjee, AOR

Mr. Anil Shrivastav, AOR

Ms. Astha Sharma, AOR

Ms. K. Enatoli Sema, AOR

Mr. R. N. Keswani, AOR

Mr. Vikas Mehta, AOR

Mr. Siddhesh Kotwal, Adv.
Ms. Ana Upadhyay, Adv.
Ms. Manya Hasija, Adv.
Ms. Pragya Barsaiyan, Adv.
Mr. Akash Singh, Adv.
Mr. Nirnimesh Dube, AOR

Mr. Nishanth Patil, AOR
Ms. Shubhika Saluja, Adv.
Ms. Malvika Kala, Adv.

Mr. Guntur Prabhakar, AOR

Ms. Uttara Babbar, AOR

Mr. Tapesk Kumar Singh, AOR/AAG
Mr. Aditya Pratap Singh, Adv.
Ms. R.L.Bhaswati Singh, Adv.
Mr. Aditya Narayan Dar, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Ms. Anzu. K. Varkey, AOR

Mr. Manan Verma, AOR

Mr. Zulfiker Ali P. S, AOR

Ms. Ruchi Kohli, AOR

Mr. P. Soma Sundaram, AOR

Mr. Sridhar Potaraju, AOR

Mr. Kamlendra Mishra, AOR

Mr. Arjun Garg, AOR

Mr. Ejaz Maqbool, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 142416/2021 - MODIFICATION OF COURT'S ORDER dated 28.11.2018)

Having heard learned counsel for the parties and perused the materials placed on record, we are of the

view that the request of the present District Collector of the Nilgiris (Tmt. Innocent Divya, IAS) for transfer needs to be granted.

Therefore, we direct the respondent-State of Tamil Nadu to relieve her from the post of the District Collector of the Nilgiris and transfer her to some other post forthwith.

However, liberty is reserved to the Committee constituted pursuant to judgment dated 14th October, 2020 of this Court to summon Tmt.Innocent Divya, IAS, as and when her assistance is required by the Committee.

We direct Tmt.Innocent Divya, IAS, to cooperate with the Committee in this regard.

Application is accordingly disposed of.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER